

OFFICE OF THE DISTRICT AND SESSIONS JUDGE (SOUTH DISTRICT)  
DISTRICT COURT COMPLEX SAKET, NEW DELHI.

ORDER

Consequent upon Notification No.F.01/06/2016/HP-1/Estt. 6415-6422 dated 31<sup>st</sup> December, 2018 of Govt. of NCT of Delhi, the cases of newly created Police Station "Maidan Garhi" is hereby assigned to the existing Court of Sh. Anuj Kumar Singh, Metropolitan Magistrate, South District, Saket Court Complex, New Delhi for disposal in accordance with law till further order received from Hon'ble High Court of Delhi, New Delhi.

*Asha Menon*  
(Asha Menon) 15-1-19  
District & Sessions Judge (South)  
District Court Complex Saket,  
New Delhi.

No. Judl-I/F.102/South/Saket/2019 1251-1263 Dated, New Delhi the 16-01-19  
Copy forwarded for information / necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
3. The Chief Metropolitan Magistrate (South), Saket Court, New Delhi.
4. The Officer concerned.
5. The Officer In-Charge (Filing) and Administration Branch (South), Saket Court, New Delhi.
6. The Deputy Commissioner of Police, South District.
7. The Chief Public Prosecutor, South District, Saket Court, New Delhi.
8. The Hony. Secretary, Saket Bar Association, Saket Court, New Delhi.
9. The Nodal Officer, Website Saket Court Complex, New Delhi with a request to upload the same on the website i.e. [www.ecourts.gov.in/south](http://www.ecourts.gov.in/south) & [south-east delhi](http://www.ecourts.gov.in/south-east-delhi).
10. The Public Relation Officer, Saket Courts Complex, New Delhi.
11. The Personal Assistant attached to the undersigned.
12. For uploading on LAYERS.
13. For uploading on Centralized Website through LAYERS.

*Asha Menon*  
(Asha Menon) 15-1-19  
District & Sessions Judge (South)  
District Court Complex Saket,  
New Delhi.